

OFFICE OF THE DISTRICT & SESSIONS JUDGE, AZAMGARH.

Administrative Order No. 159/2020

Vide Administrative Order No. 53/2019 Dated: 31.07.2019 passed by my learned Predecessor, Smt. Moushmee Madhesiya, the then Civil Judge (Senior Division), Azamgarh was directed to exercise the powers of Prescribed authority over the whole Tehsil Sadar District Azamgarh and Sri Ranvijay Singh, the then Civil Judge (Senior Division) Fast Track, Azamgarh was directed to exercise the powers of the Prescribed Authority over the whole of the District Azamgarh (except Tehsil Sadar).

Vide Hon'ble High Court's notification dated: 17.03.2020, Smt. Moushmee Madhesiya has been promoted from the cadre of Civil Judge (Senior Division) to the cadre of Higher Judicial Service and vide Hon'ble High Court's notification dated 24.04.2020 Sri Ranvijay Singh, the then Civil Judge (Senior Division) Fast Track Court, Azamgarh has been transferred and designated as Additional Chief Judicial Magistrate Court No. 10, Azamgarh.


In the same sequence, vide above mentioned notification dated 24.04.2020, Sri Manish Kumar-II, Additional Chief Judicial Magistrate, Court No. 13, Azamgarh has been transferred and posted as Civil Judge (Senior Division), Azamgarh

Therefore, in exercise of powers conferred upon me under section-3 sub section (E) of the amended Uttar Pradesh Urban Buildings (Regulation of letting rent and Eviction) Act no.-13 of 1972, I hereby order that Sri Manish Kumar-II, Civil Judge (Senior Division) exercise authority over


pertaining to prescribed authority pending the above mentioned court are hereby recalled and transferred to the Court of Civil Judge (Senior Division) Azamgarh for hearing and disposal in accordance with law.

Inform all concerned accordingly. Let a copy of the order be sent to Civil Court Bar Azamgarh, Azamgarh and a copy of the same be posted on the notice board of this Judgeship. Nodal Officer computer is directed to upload the order on the official website of District Court, Azamgarh.

Dated: May 27, 2019.


(Pramod Kumar Sharma)
District & Sessions Judge,
Azamgarh.

27-5-2020


Civil Judge (S.D.)
Civil Judge (S.D.) F.T.C.
Civil Court Bar Association
C.N.